

**GOVERNMENT OF INDIA  
MINISTRY OF CIVIL AVIATION  
LOK SABHA  
UNSTARRED QUESTION NO. : 1024  
(To be answered on the 27<sup>th</sup> July 2015)**

**NEW AVIATION POLICY**

**1024. DR. P. VENUGOPAL**

**Will the Minister of CIVIL AVIATION**

**नागर विमानन मंत्री**

**be pleased to state:-**

- (a) whether the Federation of Indian Airlines has opposed the move for relaxation in the flying rule for domestic carriers on international routes;  
(b) if so, the details thereof along with the reasons therefor;  
(c) whether certain new airlines have been strongly in favour of doing away with the said rule;  
(d) if so, the details thereof; and  
(e) the present status of long pending new aviation policy and the much debated revised international flying norms for domestic carriers?

**ANSWER**

**Minister of State in the Ministry of CIVIL AVIATION**

**नागर विमानन मंत्रालय में राज्य मंत्री**

**(Dr Mahesh Sharma)**

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**(a) & (b): Yes Madam. Federation of Indian Airlines have sent their views on the proposal to review flying rule for domestic carriers on international routes citing that the move may adversely impact the existing airlines.**

**(c) & (d): Yes Madam. Some new airlines of India have shown their interest in relaxing existing flying norms for international operations.**

**(e): Draft Civil Aviation Policy and policy on revision in eligibility criteria for international flying for domestic carriers are under review.**

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